

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 102  
New IA/2294/ND/2024 in IB/512/ND/2023

**IN THE MATTER OF:**

RAJPAL TYAGI

...

Applicant

**Under Section 94 of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 09.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/2294/ND/2024**

This is an application to take on record the Resolution Professional's Report filed under Section 99 of Insolvency & Bankruptcy Code, 2016. Main matter is listed on 20.05.2024. Let this application i.e. IA/2294/ND/2024 be posted to **20.05.2024**.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**